

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-34/2020/1682 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati, the <sup>21</sup>20 March, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ(BN) 970 dtd. 18.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.03.2025 till the morning of 02.04.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-34/2020/1682 /A, dated , 20-03-2025**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Bobita*